

अंचार उपमंत्री (श्री राज बहादुर): जैसा कि मैंने इस सदन पटल पर पहले निवेदन किया था हाल की नागपुर की वायु दुर्घटना की जांच करने के लिए एक न्यायालय की नियुक्ति हो गई थी। न्यायालय ने अपना प्रतिवेदन प्रतिवेदित कर दिया और वह भारत सरकार के विचाराधीन है।

सरकार रात्रिकालीन वायु सेवाओं के चालन और नागपुर हवाई अड्डे की उपयुक्तता या उन विमान चालकों की जो रात्रि के समय उड़ान करते हैं, योग्यता के सम्बन्ध में विशेष जांच करने की आवश्यकता नहीं समझती। सभी विमानों में जो रात्रिकालीन सेवाओं में प्रयुक्त होते हैं, रात्रिकालीन उड़ानों के लिए उपयुक्त यंत्रसज्जा लगी होती है और न नागपुर हवाई अड्डे में ही कोई ऐसा मौलिक दोष है जिस के कारण दुर्घटनाएँ होती हैं। यह हवाई अड्डा पूर्ण रूप से रात्रिकालीन चालनों के लिए यंत्रसज्जा से सज्जित है। कुछ नई यंत्रसज्जाओं के लिए आज्ञापत्र भेजे जा चुके हैं और यह आशा की जाती है कि वे इस वर्ष में प्राप्त हो जायंगी।

रात्रिकालीन अनुसूचित उड़ानों के लिये जिन हवाई जहाजों का प्रयोग होता है उनके कप्तानों के पास अधिकृत चालक का प्रमाणपत्र होता है जिस में रात्रिकालीन उड़ानों के लिये पृष्ठांकन (endorsement) किया हुआ होता है। सहचालकों के पास या तो उसी प्रकार के हवाई जहाज या उस से मिलते जुलते प्रकार के हवाई जहाज के लिए अधिकृत चालक का प्रमाण पत्र होता है या उसी प्रकार के हवाई जहाज में १,००० घंटे के उड़ान का, जिसमें १० घंटे रात्रि के होने आवश्यक हैं, अनुभव होता है।

DELIVERY OF MAILS

*1117. **Shri S. V. Ramaswamy:** Will the Minister of **Communications** be pleased to state whether any steps are being taken by Government to

see that letters from Delhi to places covered by the Nilgiri Express (Madras State) are delivered within twenty-four hours of their posting in the same way as letters posted at places covered by the Nilgiri Express are being delivered in Delhi within twenty-four hours of their posting?

The Deputy Minister of Communications (Shri Raj Bahadur): All important places are served within 24 hours. It is not possible to cover some of the offices for want of suitable trains or bus services or because the number of articles for a particular office is too small to warrant any special arrangement being made at a reasonable cost.

PROHIBITION

*1119. **Shri Madhao Reddi:** Will the Minister of **Transport** be pleased to state:

(a) whether it is a fact that prohibition rules in some of the States were relaxed to give facilities to the American tourists who visited the country recently;

(b) if so, the reasons therefor; and

(c) whether Government will extend such facilities to tourists of other countries as well?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) Yes.

(b) The principle of making some relaxation in this respect in the case of foreign tourists is generally acceptable to the State Governments within the framework of their policy.

(c) Each case has to be considered on its merits.

STEAM BOAT SERVICE FROM LACCADIVES

*1125. **Shri Damodara Menon:** Will the Minister of **Transport** be pleased to state:

(a) whether there is a proposal to start regular steam boat service between Laccadives and the mainland of India; and

(b) whether the Government of Madras have approached the Central